

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 145/TT/2018

- Subject** : Approval of transmission tariff from COD to 31.3.2019 for 400 kV D/C Mahan-Sipat line along with associated bays at Mahan and Sipat and 2x50 MVAR line reactors at Sipat pooling Sub-station, 2x50 MVAR line reactors at Mahan pooling Sub-station and 1x80 MVAR, 420 kV switchable bus reactor at Mahan TPS along with its associated 400 kV bay for 2014-19 period.
- Date of Hearing** : 17.12.2019
- Coram** : Shri P. K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I. S. Jha, Member
- Petitioner** : Essar Power Transmission Co. Ltd. (EPTCL)
- Respondents** : Essar Power M. P. Ltd. and 5 others
- Parties present** : Shri Surjeet Singh, Advocate, MPPMCL
Ms. Shruti Verma, EPTCL

Record of Proceedings

Learned counsel for the petitioner submitted that pleadings are complete in the matter. He further submitted that additional information as sought vide ROP dated 24.5.2019 is filed vide affidavit dated 6.12.2019.

2. Learned counsel for MPPMCL submitted that they have filed reply to the petition vide affidavit dated 28.8.2019. He, however, sought adjournment on the ground that their arguing counsel is ill.
3. The Commission directed MPPMCL to file its written submission, if any, by 3.1.2020 with an advance copy to the petitioner.
4. Subject to above, the Commission reserved order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

